

CENTRAL ELECTRICITY REGULATORY COMMISSION
3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi – 110 001
Tel No.:011-23753915 / Fax No.:011-23753920

No. L-7/105(121)/2007-CERC

New Delhi the 20th June, 2012

PUBLIC NOTICE

**Subject: Draft Amendment to Central Electricity Regulatory Commission
(Open Access in inter-State Transmission) Regulations, 2008**

The Commission had through a public notice dated 28.5.2012 issued the draft regulations for amending the CERC (Open Access in Inter-State Transmission) Regulations, 2008 along with an explanatory memorandum inviting comments/suggestions/objections by 18.6.2012

2. The Commission has received a number of requests from the stakeholders for extension of time for submission of their responses to the draft regulations. On consideration of these requests, the time for submission of the comments/suggestions/objections is extended till 5.7.2012.

sd/-
(Rajiv Bansal)
Secretary